structions to the States to make ad hoc purchase of rice as soon as the •main kharif crop is harvested;

Written Answers

- (b) what is the position oif rice the chief rice-proqueing crop States and which States have follow ed the Central instructions; and
- (c) the total rice purchased by each State?

THE DEPUTY MINISTER itf THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN): (a) No, Sir.

- (b) No estimates in respect of! 1964-65 kharif crop are yet available. The indications, however, are that the prospects of the rice crop during 1964-65 are fairly good in all the States.
- (c) Following quantities of rice have so far been procured 'frqm the current kharif crop i.e. 1964-f>5 on Central Government account lin the States of Punjab and Madhya^ Pradesh:-

Punjab (upto 10-11-1964)—36,408 Metric tonnes.

Madhya Pradesh (upto 6-lll-1964) -407 Metric tonnes.

CORPORATION FOR CASH CRCPS

- 24. SHRI BABUBHAI M. CHINAI: Will the Minister of Foo;) AND AGRICULTURE be pleased to state:
- (a) whether there is any pjroposal under Government's consideration for setting up a corporation fpr cash crops; and
- (b) if so, the details of the proposal? THE DEPUTY MINISTER JN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN): ■(a) Yes.
- (b) The proposal is at present only at an exploratory stage. Thje State Governments have been asked whether any waste lands could be made

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available for the purpose 'of reclamation and plantation of cash crops by a Central Corporation. Details of the proposal would be worked out when sufficient response is shown by the State Governments.

to Questions 134

BAN ON EXPORT OF GROUNDNUT OIL FROM **G**UJARAT

- 25. SHRI DEOKINANDAN NARAYAN: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether the Government of Gujarat have banned the export of groundnut oil from Gujarat since September, 1964; and
- (b) if so, whether the Government of India were consulted in this matter?

THE DEPUTY MINISTER IN THI MINISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN): (a) Yes, Sir. The ban on export bf groundnut (whole and seeds) and groundnut oil out of Gujarat was imposed by the Government of Gujarat with effect from the 22nd July, 1964.

(b) The decision to impose this ban was taken by the State Government after consultation with the Minister 'of Food and Agriculture on 21st July, 1964 when he visited that State.

FOOD SUBSIDY GIVEN TO STATES

f Shrimati DEVAKI GOPIDAS; 'j Shri PALAT KUNHI (KOYA:

Will the Minister of FOOD AMD AGRICULTURE be pleased to state the amount of food subsidy given by the Central Government to each State in 1962 and 1963?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN): No cash subsidies as such are paid to the State Governments in tespect of foodgrains supplied to them. Fdodgrains are, however, sold to State Governments, fair price shops, etc., at subsidised prices resulting in a loss to the Centre which is exhibited in the accounts as Trading Loss. The total amount of loss incurred by Government in the sale of foodgrains during the years 1962-63 and 1963-64 was as follows:

1962-63 .. Rs. 27.15 crores 1963-64 .. Rs. 30.91 crores

सहकारी कृषि-सनितियों का सर्वेक्षण

२७. श्री राम सहाय : क्या सामुदाधिक विकास तथा सहकार मंत्री यह बताने की कृपा करेंग कि :

- (क) क्या सरकार ने देश में बनी सहकारी कृषि-समितियों की स्थिति के सम्बन्ध में कोई सर्वेक्षण करवाया है; और
- (ख) ऐसी कितनी समितियां नष्ट हो चुकी हैं और कितनी भली प्रकार कार्य कर रही हैं?

t [Survey of Co-operative farming societies

- 27. SHRI RAM SAHAI: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state:
- (a) whether Government have conducted ^{an}y survey of the conditions af the Co-operative Farming Societies formed in the country; and
- (b) the number of such Societies which have been dissolved and the number of those which are working smoothly?]

सामुदायिक विकास तथा सहकार मंत्रालय में उपमंत्री (श्री बी० एस० मूर्ति) : (क्र) जी हां। प्रोक्तेसर डी० झार० गाडगिल की ग्रध्यक्षता में सहकारी खेती कार्यक्रम का ग्रांकन तथा मूल्यांकन करने के लिए एक

निदेशन समिति नियुक्त की गई है । ३ • मार्गदर्शी प्रायोजनाम्नों में स्थित १२७ समितियों के सर्वेक्षण का कार्य ७ एग्रो-इकानामिक रिसर्च सेन्टर्स को सौंपा गया है ।

(ख) इन समितियों के कार्यंचालन का विस्तृत ब्यौरा निदेशन समिति की रिपोर्ट मिलने पर उपलब्ध होगा ।

MINISTRY OF COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI B. S. MURTHY): (a) Yes, Sir. A Committee of Direction, under the Chairmanship of Professor D. R. Gadgil, has been appointed to make an assessment and evaluation of the cooperative farming programme. The work of surveying 127 societies situated in 30 pilot projects, has been entrusted to 7 agroeconomic research centres.

(ib) Details regarding the working of these societies will be available on receipt 'of the report of the Committee of Direction.]

COCHIN SHIPYARD

- 28. SHRIMATI DEVAKI GOPIDAS: Wil] the Minister of TRANSPORT be' pleased to state:
- (a) how far the setting up of the Shipyard at Cochin has progressed and when it is expected to be inaugurated; and
- (b) what ar_e the causes of such inordinate delay?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): (a) Negotiations with the Mitsubishi Heavy Industries Ltd., Japan for collaboration in the project have reached an advanced stage. A written communication from that Arm indicating their views on the various aspects of the